



भारतीय दिवाला और शोधन अक्षमता बोर्ड  
Insolvency and Bankruptcy Board of India



**Insolvency and Bankruptcy Board of India**  
in association with  
**Indira Gandhi National Open University (IGNOU)**  
organises

**Live Session on the following topics:**

**“Liability for prior offences under  
Section 32A of the IBC”**

**“Role of State Agencies under IBC”**

by Mr. Vikram Bajaj,  
Insolvency Professional  
15.00 – 15.30 hrs

by Mr. Deepak Rao, GM, IBBI;  
Mr. Deeptanshu Singh, Manager, IBBI  
15.30 – 16.00 hrs

on

**Doordarshan Gyandarshan TV Channel**

**17<sup>th</sup> August, 2022**

**(Repeat Telecast – 20.00 – 2100 hrs)**

With a view to facilitate manifold increase in the reach of the Board’s advocacy initiative, IBBI has signed a MoU with Indira Gandhi National Open University (IGNOU), for collaboration in utilising the tele-lecturing facilities of IGNOU Gyandarshan Channel to telecast Awareness Programmes through distance learning mode. The initiative provides seamless access to sustainable and learner-centric quality awareness programmes and training to various stakeholders of IBC.

**Gyandarshan Channel Nos.**

Airtel – 442  
Tata Sky – 755  
Sun Direct – 596  
Den – 526  
In Digital – 297  
Hathway - 473

For any further information/clarification, please write to:  
[workshop.ip@ibbi.gov.in](mailto:workshop.ip@ibbi.gov.in)

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